

up tourist villages in various States during the Seventh Five Year Plan; and

(b) if so, the number of tourist villages proposed to be set up in each State and the details of the assistance proposed to be provided by the Union Government to State Governments for the development of tourism facility in these villages ?

**THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND TOURISM (SHRI  
H.K.L. BHAGAT) :** (a) and (b) During the Seventh Five Year Plan period, the Department of Tourism has no provision for construction of Tourist Villages.

During the Sixth Five Year Plan, however, the Department had provided financial assistance for the construction of one Tourist Village at Shivpuri (Madhya Pradesh), which is now nearing completion during the current Plan period.

*[English]*

**Sale of confiscated goods by Customs  
Department**

**3723. SHRI ANOOPCHAND SHAH :**  
Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Customs department is selling confiscated goods through a number of agencies and not directly to consumers co-operative societies in Bombay;

(b) if so, the reasons therefore;

(c) whether Government are aware that due to present policy they are losing 4.5 per cent of value of goods confiscated; and

(d) if so, the details thereof and the names of the agencies etc. at Bombay ?

**THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI JANA-  
RDHANA POOJARY) :** (a) and (b) The approved mode of disposal of confiscated consumers goods is by direct sale to National Co-operative Consumers Federation of India Limited (NCCF) (which in turn, disposes them through different outlets which include Super Bazars, State Civil

Supplies Corporation, State Co-operative Federations, Cooperative Societies approved by Central and State Governments & duly registered under the Co-operative Societies Act, military and para-military canteens and through direct sale to public through the retail outlets maintained by the Customs Department.

(c) and (d) As per the terms and conditions of sale of confiscated consumer goods, discount of 14.5% is allowed on the fair prices fixed by the Pricing Committee to NCCF and 10% to other authorised lifting agencies to cover their overheads.

Confiscated goods are sold to the following agencies at Bombay :-

- (i) National Consumers Co-operative Federations;
- (ii) Individual Consumer Co-operative Societies registered under Co-operative Societies Act;
- (iii) Military and Para-military canteens;
- (iv) Direct sale to public through Customs retail counters.

**Recovery of gold biscuits from hotel  
rooms in Delhi**

**3724. SHRI MANIKRAO HODLYA  
GAVIT :**  
**SHRI SUBHASH YADAV :**

Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to the news-item appearing in the Hindustan Times of 21 February, 1986 wherein it has been stated that 99 gold biscuits weighing 11.6 Kg. and valued at Rs. 24.36 lakhs have been recovered from two hotel rooms in Delhi on 20 February, 1986 ;

(b) if so, the details thereof ;

(c) whether any arrests have been made ; and

(d) the action being taken against the culprits ?